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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 13213/2022 and CM APPL. 39980/2022, 43537/2022**

SHIBU SOREN

..... Petitioner

Through: Mr. Kapil Sibal, Sr. Advocate, Mr. Arunabh Chowdhury, Sr. Advocate with Mr. Krishnaraj Thaker, Ms Pragya Baghel, Mr. Vaibhav Tomar and Ms Aparajita Jamwal, Advocates (M: 9971446628).

versus

LOKPAL OF INDIA & ANR.

..... Respondents

Through: Mr. Tushar Mehta, SGI with Mr. Apoorv Kurup and Mr. Ojaswa Pathak, Advocates for R-1 (M: 8800185864).
Mr. Atmaram N.S. Nadkarni, Sr. Advocate with Mr. Rishi K Awasthi, Mr Piyush Vatsa, and Mr Prashant Kumar, Advocates for R-2.

CORAM:
JUSTICE PRATHIBA M. SINGH

ORDER
% **15.03.2023**

1. This hearing has been done through hybrid mode.
2. Adjourned at the request of Id. Sr. counsels for the parties.
3. List on 29th March, 2023.
4. Interim orders to continue.

PRATHIBA M. SINGH, J.

MARCH 15, 2023

mr/dn